

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 750**  
ANSWERED ON 7<sup>TH</sup> FEBRUARY, 2019

**CHECK GATES AND TOLL GATES ON NHS**

750. SHRI RADHESHYAM BISWAS:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the detail criteria of establishment of various check gates on National Highways (NHs) including toll gates throughout the country;
- (b) whether the gates established by the State Governments have been notified by the Union Government;
- (c) if so, the details thereof; and
- (d) the total number of gates existing on the NHs, State/UT-wise including Assam?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) to (c) Fee plazas are established on National Highways for collection of user fee as per the applicable National Highways (NH) Fee Rules 1997/2008. Government has notified the National Highways Fee (Determination of Rates & Collection) Rules, 2008 on 05.12.2008, and the said rules, as amended from time to time, are applicable for determination of user fee for the projects executed and bids invited on or after 05.12.2008. For the private funded projects completed before 5th December, 2008 the fee collection is as per the provisions of the National Highways (collection of Fees by any person for the use of Section of National Highways/Permanent Bridge/Temporary Bridge on National Highways) Rules, 1997; and the National Highways (Rate of fee) Rules, 1997. However, NH Fee Rules 2008 are also applicable to public funded projects executed before 05.12.2008. The user fee on a stretch of National Highways is collected as per the individual Notifications published in the Official Gazette by the Central Government. In cases where a particular stretch of National

Highway is entrusted to a State Government/UT, the executing authority of the concerned State Government/UT complies with the notification issued by the Central Government.

(d) As on 31.12.2018, the state-wise details of the number of fee plazas operated on National Highways (NHs) are as under:

<b>S. No.</b>	<b>State</b>	<b>Number of Fee Plazas</b>
1.	Andhra Pradesh	39
2.	Assam	04
3.	Bihar	17
4.	Chhattisgarh	07
5.	Delhi & EPE (Eastern Peripheral Expressway)	11
6.	Gujarat	36
7.	Haryana	18
8.	Jammu & Kashmir	05
9.	Jharkhand	05
10.	Karnataka	41
11.	Kerala	03
12.	Madhya Pradesh	38
13.	Maharashtra	43
14.	Odisha	11
15.	Punjab	22
16.	Rajasthan	77
17.	Tamil Nadu	52
18.	Telangana	15
19.	Uttar Pradesh	48
20.	Uttarakhand	02
21.	West Bengal	17
	<b>TOTAL</b>	<b>511</b>

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